

**HIGH COURT LEGAL SERVICES COMMITTEE,**  
**PUNJAB & HARYANA HIGH COURT, CHANDIGARH.**  
(Front Office, near Post Office, High Court, Sector 1, Chandigarh).

Memo. No. HCLSC/CHD/(Adv.-GC)/2023/ 3712 Dated Chandigarh, the 03/06/23

The High Court Legal Services Committee, Punjab and Haryana High Court, Chandigarh, invites applications in the **offline mode** on prescribed format (attached herewith as Annexure A) from Indian Citizens, who fulfill the following essential qualifications and other eligibility conditions as on 01.06.2023 to work as General Counsellors in the High Court Legal Services Committee purely on contract basis for a period of six months which may be extended after assessing their performance. However, the contract can be terminated at any point of time without any prior notice.

**Detailed information for the post of General Counsellors is as under:**

Sr. No.	Nomenclature of the posts	Qualification and Experience	No. of counsellors to be engaged	Honorarium
1	General Counsellors	Master's Degree in sociology/social work/ psychology. <i>(The preference shall be given to law graduates who have requisite experience of working with NGOs and in the field of child and matrimonial counselling.)</i>	02 (Two)	Consolidated amount of Rs. 50,000/- per month with Conveyance charges of Rs. 10,000/- per month.

**JOB PROFILE OF GENERAL COUNSELLORS:**

The General Counsellors would do counselling in matrimonial disputes, matters relating to women and children, senior citizens etc. Many complaints are received from senior citizens on account of family disputes. The General Counsellors would help couples to understand the source of their conflicts and try to resolve them. They would help address and resolve issues that couples

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may not realize are the core of their problems. They would analyze the behavioral patterns of couples and identify those who lead the conflict, in order to get resolved the disputes. The General Counsellors would do counselling of children and parents in matters of custody including joint custody/shared parenting.

**SELECTION CRITERIA:**

Selection shall be made on the basis of interview/interaction. Knowledge, experience and expertise in relevant field shall be assessed during the course of interview/interaction. The High Court Legal Services Committee shall reserve the right to shortlist the applications on the basis of the criteria fixed by the Committee.

**DOCUMENTATION:**

1. The attested copies of documents from Gazetted officer I.e ID Proof, Date of Birth, all Certificates of Education Qualification/ Experience and other Certificates relied upon to be attached with the application form.
2. The last date for submission of applications is 03.07.2023 till 05:00 P.M.
3. Any application received after the last date shall not be entertained under any circumstances. The High Court Legal Services Committee shall not be responsible for any delay including of postal/courier services.
4. A candidate must not exceed the age of 62 years as on the last date of receipt of application and must be a citizen of India."

*Sd-*  
(Amit Sharma)

Secretary,  
High Court Legal Services Committee  
Punjab & Haryana High Court, Chandigarh.



**PROFORMA**

**APPLICATION FOR THE POST OF**

**GENERAL COUNSELLOR**

Paste recent  
passport size  
photograph duly  
attested by  
Gazetted Officer

1. Name of the Applicant : \_\_\_\_\_  
(In Block letters)
2. Father's Name: \_\_\_\_\_  
(In Block Letters)
3. Date of Birth: \_\_\_\_\_  
(in Christian Era)
4. Address:  
a) Permanent Address \_\_\_\_\_  
(With Pin Code)
- b) Correspondence Address \_\_\_\_\_  
(With Pin Code)
- c) Contact No. \_\_\_\_\_
- d) Email ID: \_\_\_\_\_
5. Present Occupation: \_\_\_\_\_

6. Educational Qualifications:-

Examination Degree/Diploma	University/Board	Subject	Year of Passing	%age of marks Class/Grade Distinction

7. Experience: \_\_\_\_\_  
\_\_\_\_\_
8. Nationality: \_\_\_\_\_
9. Marital Status: \_\_\_\_\_

Date:

Place:

Signature of the Applicant